

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

With the prior approval of Ld. Principal District & Sessions Judge (HQs) : Delhi, the following posting & transfer of driver are made in view of official exigencies with immediate effect :-

SN	Name of the driver & E. Code	From	To
1	Sh. Sunil Kumar Rana, S/o Sh. Surjit Singh Rana, EC: 10060	Pool Car Section, Rouse Avenue Court Complex, New Delhi	Pool Car Section, Rohini Courts, Delhi (to be attached with Sh. Vinay Kumar Khanna, Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi)

Note:-

Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.

- (ii) The abovesaid driver is directed to comply with the transfer order & takeover/handover the charge of respective Vehicle(s) immediately.
- (iii) The Branch Incharge, Pool Car Section, RACC is hereby directed to depute Driver Sh. Naresh Kumar, S/o Sh. Amar Singh, EC: 10085 (presently working as spare) in place of Driver Sh. Sunil Kumar Rana, EC: 10060.

15/8/24
(SANJAY SHARMA-II)

Officer Incharge/ District Judge (Comm.)-11
Pool Car Section, Tis Hazari Courts,
Delhi

No 15902-45919 /Pool Cars/T&P/THC/2024

Dated 08 AUG 2024

Copy forwarded for information and necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi.
3. The Officer Incharge, Pool Car Section, Rohini, & RACC, New Delhi
4. The A.O., Accounts Branch, District Courts (North) Rohini Courts..
5. Personal File Admin. Branch III, (Central/North) Tis Hazari, Rohini Courts.
6. Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central/North) Tis Hazari, Rohini Courts.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
8. The Branch Incharge, Pool Car Section, (Central/North) Tis Hazari, Rohini Courts, Delhi
9. The Driver concerned with the directions to comply the abovesaid order.

15/8/24
Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi